GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:720 ANSWERED ON:27.02.2015 NEW AUCTION SYSTEM FOR SPICES Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has introduced new auction system for spices;
- (b) if so, the details thereof;
- (c) whether the Government has taken note that traders are not actively participating in the system and thus spices worth crores are lying in the godowns of Spices Board;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a): The Government has not introduced any auction system for spices, except cardamom.
- (b): Government of India has amended the existing cardamom (Licensing & Marketing) Rule 2014 by incorporating conditions to safeguard the interest of the cardamom farmers. The auction system for Cardamom is regulated by Spices Board. Based on the amended rule, the Spices Board had issued licence to 12 Auctioneers for conducting E-Auction and another 6 licence to conduct manual auction for Cardamoms.
- (c): No. In the case of cardamom 95% of the produce is selling through the auction system, implemented by Spices Board. The traders who are registered with Spices Board are actively participating in the auction system and no cardamom is lying in the warehouses of Spices Board.
- (d) & (e): Question does not arise.